GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA STARRED QUESTION NO.†*375 ANSWERED ON 22.03.2021

PROPOSALS RECEIVED FROM J&K, JHARKHAND AND BIHAR

†*375. SHRI JUGAL KISHORE SHARMA: SHRIMATI GEETA KORA:

Will the Minister of TOURISM be pleased to state:

- (a) the names of the schemes for which the Government has received proposals from the State Governments of Jharkhand, Bihar and Administration of Union Territory (UTA) of Jammu and Kashmir separately during the last three years; and
- (b) the present status of the said proposals?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)

(a) and (b): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO.†*375 ANSWERED ON 22.03.2021 REGARDING PROPOSALS RECEIVED FROM J&K, JHARKHAND AND BIHAR.

(a) & (b): The Ministry of Tourism provides financial assistance to State Governments/Union Territory Administrations under the Swadesh Darshan and National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) Schemes. Ministry of Tourism also grants financial assistance to States/Union Territories for Organizing Fairs/Festivals & Tourism related Events.

Proposals are received from State Governments/Union Territory Administrations from time to time for seeking financial assistance under the above schemes of the Ministry of Tourism. These proposals are examined in context of the scheme guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated provisions and availability of funds.

On the basis of the request received from the State Government, Deoghar and Parasnath sites have been identified for development in the State of Jharkhand under the PRASHAD Scheme. Ministry of Tourism has sanctioned the 'Development of Baidyanathji Dham, Deoghar' project in 2018-19 in Jharkhand under the said scheme.

The list of the projects sanctioned under the PRASHAD and Swadesh Darshan Schemes and financial assistance provided for Organizing Fairs/Festivals and Tourism related Events to the States of Jharkhand, Bihar and Union Territory of Jammu & Kashmir during the last three years is annexed.

It may however be mentioned that the Swadesh Darshan Scheme is currently under review and therefore, no new project can presently be considered for sanctioning including that of Jammu & Kashmir, Bihar and Jharkhand.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA STARRED QUESTION NO.†*375 ANSWERED ON 22.03.2021 REGARDING PROPOSALS RECEIVED FROM J&K, JHARKHAND AND BIHAR.

PRASHAD Scheme

(Rs. in Crore)

SI. No.	State/ UT	Sanction Year	Name of the Project	Project Cost	Amount Released
1.	Jharkhand		Development of Baidyanathji Dham, Deoghar	39.13	20.58

Swadesh Darshan Scheme

(Rs. in Crore)

	(RS. III Crore)				
SI. No.	State/ UT	Name of the Circuit & Year	Name of the Project	Amount Sanctioned	Amount Released
1.	Bihar	Rural Circuit (2017-18)	Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia		22.33
2.	Bihar	Spiritual Circuit (2017- 18)	Development of Mandar Hill &Ang Pradesh	_	38.02
3.	Jharkhand	Eco Circuit (2018-19)	Development of Dalma- Chandil- Getalsud- Betla National park- Mirchaiya- Netarhat.		15.07
4.		•	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-		12.29

Lucknow;	
Gorakhpur-	
Kushinagar;	
Kushinagar-Gaya-	
Kushinagar in	
collaboration	
with MoRTH	

Financial Assistance to State Governments/Union Territory Administrations for Organizing Fair and Festivals and Tourism related Events

(Rs. in Lakh)

SI. No.	Name of the State	Year	Name of the Project	Amount Sanctioned	Amount Released
1.	Bihar	2019-20	CFA for Organizing of Fairs and Festivals in the State of Bihar. (i) Sonepur Fair &(ii) Rajgir Mahotsav		50.00
2.	Jharkhand	2017-18 2019-20	CFA for Itkhori Festival		25.00 50.00
